

Homoeopathic dispensaries are functioning and during the 9th Five Year Plan period, provision for establishment of 10 more Homeopathic dispensaries attached to different PHCs and one 30 bedded Hospital of Indian System of Medicine and Homoeopathic at Port Blair has been kept.

WHO Warnings on Dengue Haemorrhagic fever

1472. SHRI E. BALANANDAN:
SHRI C.O. POULOSE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) why Government had not taken WHO warnings and the findings of the "International conference on Dengue haemorrhagic fever" at Pune in 1994, seriously; and

(b) what concrete steps Government purpose to take for proper water storage practices, reliable water supply, proper garbage collection health education, sufficient mosquito control.

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) It is not true to say that the warnings of WHO and findings of the International Conference on Dengue Haemorrhagic Fever at Pune in 1994 were not taken seriously by the Govt. In fact, the following action was taken on receipt of the findings:—

1. The National Institute of Communicable Diseases (NICD) Delhi sent letters to all the Hospitals in Delhi requesting them to send weekly line list of patients for the purpose of intensification of surveillance activities.
2. Keeping in view the recommendation of the International Conference on Dengue Haemorrhagic Fever held at National Institute of Virology (NIV), Pune during February,

1994, NICD formulated Guidelines for Dengue Fever/Dengue Haemorrhagic Fever surveillance and outbreak investigations and circulated to the State Govts during August, 1995. Alongwith information of Dengue/Dengue Haemorrhagic Fever for five years from 1990-95 the State Governments were asked to send Their reports of Dengue/DHF every month.

3. A Symposium-cum-workshop on Dengue was organised by NICD during February, 1995 which was attended by 96 participants including 13 Zonal Health Officers of Delhi MCD and 6 Clinicians from Delhi Hospitals.

(b) The measures taken by the Govt. include:—

Door to door checking of breeding of Aedes mosquitoes through checkers of local authorities. Intensification of bye-laws by the MCD to prevent mosquito-genic conditions in the NCT of Delhi.

Dengue has been made a notifiable disease by the Govt. of NCT, Delhi and it is mandatory for all the hospitals/dispensaries etc. to report the incidence of the disease to MCD/Delhi Administration. An Action Plan for Dengue Control has been prepared and sent to all State Govts.

Intensification of Health Education Activities to create public awareness about aedes mosquito breeding and its control. Organisation of training of all personnel for vector surveillance and case management at NICD/NMEP.

**Store Keeper for CGHS dispensary
No. 73, Gurgaon**

1473. SHRI OSCAR FERNANDES:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there is no store-keeper for the CGHS dispensary

No. 73, Gurgaon (Ayurvedic) and all the work is being carried out by the Class-IV staff, even by the Safai-Karamchhari, when the only one man Dispenser-cum-Store Keeper is either away or is busy in store accounting; and

(b) if so, whether Government propose to immediately create one additional post of Store Keeper for the said dispensary?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHIL-MALAI): (a) One Pharmacist-cum-Clerk-cum-Storekeeper is posted in the CGHS Ayurvedic unit in Gurgaon as per norms fixed by the Government. In the event of the officer proceeding on leave, the work is done by another staff member under the supervision of the medical officer.

(b) There is no such proposal under consideration of the Government.

Features of Kochhar Committee Report

1474. SHRI AMAR SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the salient features of the Report submitted by Justice Kochhar Committee which was appointed to probe into the incident which left a number of patients seriously ill and a few dead at Safdarjung Hospital; and

(b) the names of doctors indicated in the report for committing irregularities in the procurement of I. V. fluids at double the market rate and the action taken by Government against them?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHIL-MALAI): (a) The Report has concluded that purchase of I.V. fluids was made at higher rates. The Committee wanted further CBI investigations into the delay in taking action against those found guilty and recommended transfer of officials responsible for the same. It has further suggested remedial measures to prevent such recurrence in future.

(b) Dr. P. C. Rai, the then Medical Superintendent of Safdarjung Hospital, has been indicated by the Committee for these purchases. Departmental proceedings here already been initiated against him.

Recognition of BDS degrees of Shivaji, Pune and Amravati Universities by M.C.I.

1475. SHRI GOVINDRAM MIRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether BDS degrees of Shivaji, Pune and Amravati Universities have since been accorded the recognition overdue from Government of India;

(b) if so, the details thereof; and

(c) if not, the reasons therefore?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHIL-MALAI): (a) to (c) Necessary notifications recognising the BDS degrees of Pune University, Amravati University and Shivaji University have been issued on 22nd April, 1998, 31st July, 1998 and 20th October, 1998 respectively in respect of the following Dental Colleges:—

1. Pune University:

- (i) Bhartia Vidyapeeth's Dental Colleges Pune
- (ii) Pravara Medical Trusts Rural Dental College, Loni.
- (iii) M. G. Vidya Mandir's Dental College, Nasik.

2. Amravati University:

- (i) Vidarbha Youth Welfare Society's Dental College, Amravati.
- (ii) Jamanalal Goenka Dental College, Akola.

3. Shivaji University:

- (i) Vasant Dada Patil Dental College and Hospital, Sangli.